Per Trib ite! S Mr Dr Gaing Q Applica-Advocate, Rossiuni Mr M Sethani Counsil. For want of time The matter adjusted 11.6.93 mas hearing Dy Region Date Per Triburat 1 Lane 1 1/ 1 Peplidani None Applicate / 0. Mr Misellano CAYR ... Cour Forward fine The t 18.8.93 for final hearing Dy. Registras

Date : 18.8.93

Thr. I V. Gangal Sor to

shblicant and Mr. A I Bbutton for the respondents Asprayed by Mr. D. V. Gangel adjourned

to 25.8.93

(USHASAVARA) (M.SDESHPANDE) MAI.

Dated: 25.8.93



Shri D.V.Gangal, counsel for the applicant. Shri A.I.Bhatkar, for Shri M.I.Sethna, counsel for the respondents.

Applicant who is present in the court has given an application which is simmined by the applicant's counsel also, seeking permission to withdraw the application as his case for promotion is under consideration. Accordingly permission is granted for withdrawing the application and the application is disposed of as withdrawn by the applicant with no order as to costs.

(Lakshmi Swaminathan) (M.Y. Priolkar)
Member (J)
Member (A)

<u>N</u>S

order/Judgement despatched
to Applicant/Respondent (s)
on

oral Judgement cetuon beark we thank any Postal concade in Mad m'C'folder

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